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**M.K.Dutta Vrs. UOI**

**Admission Sl. No. 9**  
**O.A. No. 260/00274 of 2016**  
Order dated: 23.05.2016

CORAM  
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. S.Behera, Ld. Counsel for the applicant, and Mr. P.K.Mohanty, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

During the course of hearing on admission, Mr. S.Behera, Ld. Counsel for the applicant, submitted that he would like to make an exhaustive representation to the Respondents-authorities ventilating his grievance and, therefore, he may be permitted to withdraw this O.A.

In view of the submission made by Mr. Behera, this O.A. is disposed of as withdrawn.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

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